NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

78

Application No.289/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

M/s. Sahil Hospitality Limited

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER Application No.289,415/73(4)/NCLT/MB/MAH/2017

None present. List this matter on 3.11.2017 for hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)